

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5118 OF 2002

COMMNR. OF CENTRAL EXCISE, CHANDIGARH

Appellant (s)

VERSUS

M/S PEPSI FOODS LTD.

Respondent(s)

(With office report)

Date: 26/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Nagendra Rai, Sr. Adv.

Mr. K.K. Senthilvaran, Adv.

Mr. K. Subba Rao, Adv.

Mr. B.K. Prasad, Adv.

For Respondent(s)

Mr. M.P. Devnath, Adv.

Mr. V. Balachandran, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.0

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master